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**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/06/2017 AT 02.30 PM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

**APPLICATION NUMBER :
PETITION NUMBER : TCP/36 & 37/ (IB)/2017
NAME OF THE PETITIONER(S) : VSO BALAKRISHNAN
NAME OF THE RESPONDENT(S) : BEST & CROMPTON ENGINEERING LTD
UNDER SECTION : 433(e) (f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

The matter is called. No representation on behalf of both the parties. The Registry is directed to send notice to both the sides. Put up on 18.07.2017 at 2.30 P.M.


**(K. Anantha Padmanabha Swamy)
Member (Judicial)**